



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO. 200 OF 2024 (WZ)

Mr. Laxman Thombre & Ors.Applicants

V/s.

Jalasparsih Riverside Resort & Ors.Respondents

**AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENT NO. 3 (GRAM PANCHAYAT
JAMGAON THROUGH ITS SARPANCH)**

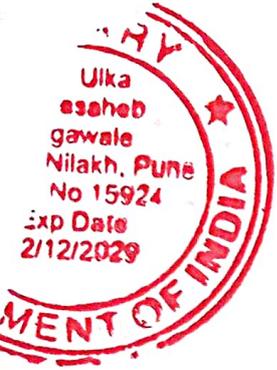
**I, Mr. Vinod Vasant Surve (Sarpanch - Gram
Panchayat, Jamgaon), Age : 40 Years, Occupation :
Business Residing at - Jamgaon Tal. Mulshi Dist. Pune
Pin Code : 412 108, Respondent No. 3 herein, do hereby
state on solemn affirmation as under -**

- 1) I say and submit that the present application filed by the Applicant alleging that Respondent No. 1 - Jalasparsih Riverside Resort, dumping the waste

and effluent generated by their resort discharging into Mula River and causing pollution.

- 2) I say and submit that after perusal of the Gram Panchayat Record, it is seen that previous Sarpanch has issued No Objection Certificate Dated 13.01.2022 to Respondent No.1 imposing certain terms and conditions upon the Respondent No. 1 to start the business. It is clearly stated in the No Objection Certificate dated 13.01.2022 that there is no objection from the Gram Panchayat to run a hotel business under the name "Jalsparsh River Shack Resort and Agri-Tourism Center", **subject to obtaining all necessary permissions and complying with the applicable government rules and regulations.** As such, it is the duty of Respondent No. 1 to obtain all other necessary

permissions / licenses and start business in accordance with law.



- 3) I say and submit that except abovesaid NOC dated 13.01.2022, no other **permission, approval, or consent** has ever been granted by the Gram Panchayat Jamgaon to **Respondent No.1 (Jalaspursh Riverside Resort)** for any illegal construction activity on Survey No. 251, or for any commercial resort or related infrastructure falling under the jurisdiction of Jamgaon village.

- 4) I say and submit that the Gram Panchayat Jamgaon is committed to protecting the environment and preserving the Mula River and its adjoining areas, which are crucial for the local agricultural and ecological balance. The Panchayat

takes serious note of the allegations regarding encroachment, pollution, and waste disposal made by the Applicants.

All the contents of this Affidavit-in-Reply are true and correct to the best of my knowledge, belief and information and in witness thereof I have signed hereunder at Pune on this 4th day of June 2025.

Pune

Date : 04.06.2025

For and on behalf of
Sarpanch, Gram Panchayat
Jamgaon, Respondent No. 3

I know the Affiant



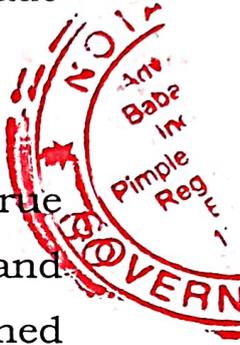
Advocate

(Adv. S. B. Jore)



(Mr. Vinod Vasant Surve)

सरपंच
ग्रामपंचायत जामगांव
ता.मुळशी, जि.पुणे





VERIFICATION

I, **Mr. Vinod Vasant Surve** (Sarpanch - Gram Panchayat, Jamgaon), Age : 40 Years, Occupation : Business Residing at - Jamgaon Tal. Mulshi Dist. Pune Pin Code : 412 108, Respondent No. 3 herein, do hereby state on solemn affirmation that all the contents of this Affidavit-in-Reply are true and correct to the best of my knowledge, belief and information and in witness thereof I have signed hereunder at Pune on this 4th day of June 2025.

Pune

Date : 04.06.2025

**For and on behalf of
Sarpanch, Gram Panchayat
Jamgaon, Respondent No. 3**

सरपंच
ग्रामपंचायत जामगांव
ता.मुळशी, जि.पुणे

(Mr. Vinod Vasant Surve)



BEFORE ME

**ULKA BABASAHEB INGAWALE
NOTARY GOVT. OF INDIA
SHIVAJI NAGAR, PUNE - 06**

04 JUN 2025